

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2385
TO BE ANSWERED ON 03.12.2019

DEEN DAYAL ANTYODAYA YOJANA

2385. DR. (PROF.) KIRIT PREMJI BHAI SOLANKI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the salient features of the Deen Dayal Antyodaya Yojana-National Rural Livelihood Mission and the current status of its implementation in the country;
- (b) the funds allocated and utilized under the scheme during the current year and the last year, State/UT-wise, including Gujarat;
- (c) the number of people, including women and persons belonging to Scheduled Castes and Scheduled Tribes, who have been benefited under the scheme in the State of Gujarat; and
- (d) the list of States that have rolled out the transaction based monitoring system for the evaluation of works done by SHGs?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM) is a programme for providing livelihoods for rural poor women by organizing them into Self Help Groups (SHGs). The programme is being implemented in all the States and Union Territories, except Delhi and Chandigarh. Under DAY - NRLM programme, Community Investment Fund (CIF) and Revolving Funds (RF) is provided to Self Help Groups (SHGs) and their federations to take up self-employment for income generation.

The salient features of the DAY-NRLM are:

- a. Promotion of Sustainable Institutions of the poor
- b. Ensuring access to financial services
- c. Promote diversified livelihoods opportunities for the poor, in farm and non-farm sectors.
- d. Promotion of Skill Development and Access to Jobs
- e. Promotion of Social Inclusion and Human Development

As of 30th September 2019, the Mission is being implemented in **5881 blocks in 646 districts across all 29 States and 5 UTs**. Cumulatively, **6.23 crore women have been mobilized into more than 57.95 lakh SHGs**. Further, the SHGs have been federated into **3.25 lakh village level federations and more than 29120 cluster level federations**.

(b): The funds allocated and utilized under the scheme during the current year and the last year, State/UT-wise, including Gujarat is given below:-

Sl. No.	NAME OF STATES/UTs	2018-19		2019-20 (Upto Oct., 2019)	
		Total Central Allocation	Central Releases	Total Central Allocation	Central Releases
1	2	3	4	5	6
1	Andhra Pradesh	8638.93	11922.19	11924.13	5962.07
2	Bihar	35230.54	35230.54	48627.99	24314.00
3	Chattisgarh	7824.92	10317.47	10800.58	5400.29
4	Goa	300.00	150.00	400.00	0.00
5	Gujarat	5574.60	2787.30	7694.51	3847.26
6	Haryana	3279.64	3181.56	4526.82	2263.41
7	Himachal Pradesh	1381.18	690.59	1906.41	953.21
8	Jammu & Kashmir	1709.40	5854.70	2359.46	1179.73
9	Jharkhand	13283.99	12512.08	18335.62	17557.93
10	Karnataka	11183.34	10297.26	15436.13	7718.07
11	Kerala	5017.93	6925.01	6926.15	3463.08
12	Madhya Pradesh	16763.19	8381.60	23237.89	11618.95
13	Maharashtra	22106.73	29977.34	30513.46	15256.73
14	Odisha	16939.12	20244.16	23380.72	11690.36
15	Punjab	1593.87	1380.61	2199.98	1099.99
16	Rajasthan	8491.88	8442.36	11721.17	5860.59
17	Tamil Nadu	13094.93	17444.53	18074.67	9037.34
18	Telengana	6170.66	3085.33	8517.24	4258.62
19	Uttar Pradesh	50720.22	39151.80	70008.07	35004.04
20	Uttarakhand	2670.45	3853.52	3685.97	2586.24
21	West Bengal	18824.48	20978.27	25983.03	21608.31
22	A&N Islands	100.00	150.00	200.00	100.00
23	Daman & Diu	100.00	0.00	200.00	100.00
24	D & N Haveli	100.00	50.00	200.00	0.00
25	Lakshadweep	100.00	50.00	200.00	0.00
26	Pondicherry	400.00	306.70	600.00	300.00
	TOTAL	251600.00	253364.92	347660.00	191180.22

	NORTH EASTERN STATES				
27	Arunachal Pradesh	3177.00	2575.02	5597.11	2798.56
28	Assam	17694.00	19618.00	20781.78	20781.78
29	Manipur	3091.94	1545.97	5447.25	0.00
30	Meghalaya	4944.00	4944.00	8710.17	4355.09
31	Mizoram	5442.38	4203.89	9588.20	4794.10
32	Nagaland	7295.57	5475.17	12853.08	6426.54
33	Sikkim	2134.00	1067.00	2948.06	1092.34
34	Tripura	8958.00	8575.63	15705.14	7852.57
	TOTAL	52736.89	48004.68	81630.79	48100.98
	GRAND TOTAL	304336.89	301369.60	429290.79	239281.20

(c): As of 30th September 2019, the Mission has covered 2611849 women members in the State of Gujarat, out of which 262044 women members are from Scheduled Castes and 665074 from Scheduled Tribes.

(d): The list of States that have rolled out the transaction based monitoring system for the evaluation of works done by SHGs is given below:-

Arunachal	Jammu & Kashmir	Meghalaya	Tamil Nadu	Andhra Pradesh
Assam	Karnataka	Mizoram	Telangana	Jharkhand
Chhattisgarh	Kerala	Nagaland	Tripura	Rajasthan
Gujarat	Madhya Pradesh	Odisha	Uttarakhand	
Haryana	Maharashtra	Punjab	Uttar Pradesh	
Himachal Pradesh	Manipur	Sikkim	Pudducherry	